

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 33(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: Vishisht Kumar Goyal
Vs.
M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHISH AGARWAL	Adv	Resp 5 & 6] Hkam
2.	HARLEEN KAUR	Adv		
3.	Saurabh Kalia] Adv	Petitioner	Handwritten
4.	Harshit Agarwal			
5.	Amit Keenan]]	Resp-1 to 4	Handwritten

Order

Reply on behalf of Respondents No. 1 to 4 has been filed in the Court today and a copy thereof has been furnished to the counsel for the petitioner. Reply by Respondents No 5 & 6 has already been filed. Rejoinder, if any, be filed within two weeks from today with a copy in advance to the counsel opposite.

List for arguments on 09.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)